Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SUMERU PROCESSORS PRIVATE LIMITED Date of Commencement of Liquidation: 26-07-2024; List of Stakeholders as on Date: 26-07-2024; Name of IP: Mr. Gyan Chandra Misra; Process Number: 1; Last 5 digitof registration number: 12789

SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs	0	0	0	1420401				NA
2	Liquidation costs incurred till date	0	0	0	3140000				NA
3	Secured financial creditors	2	125531045	2	125531045				Annexure 3
4	Unsecured financial creditors	6	206049866	6	204879045				Annexure 4
5	Operational creditors (Workmen)	0	0	0	0				NA
6	Operational creditors (Employees)	0	0	0	0				NA
7	Operational creditors (Government Dues)	1	417371458	1	417371458				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	3	805032	3	805032				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	437993	1	437993				Annexure 9
Total		13	750195394	13	753584974				